

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 2230
TO BE ANSWERED ON 01.08.2025

GRIEVANCES OF AFHQ CIVILIAN PENSIONERS

2230. SHRI JAI PRAKASH:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has received a litany of complaints, representations, emails, etc., from AFHQ civilian pensioners seeking correction in dates of restoration of their commuted value of pensions which have been shown as due three months beyond completion of 15 year of their retirement;
- (b) if so, the details of action taken by the Government in mitigating their grievances;
- (c) whether the Government is contemplating to start a robust mechanism at the PCDA level to avoid recurrence of such inaccuracy; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

- (a) & (b) Requests received from pensioners regarding updation of commutation end date on SPARSH Portal are promptly carried out based on relevant documents provided by them or those available with department.
- (c) & (d) PCDA(P) Prayagraj has undertaken a major exercise to update the data of pensioners on SPARSH Portal. In respect of AFHQ Civilian Pensioners, PCDA Pension Office has updated the commutation end date and also refunded excess recovery in around 240 cases.
